TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE).

New Delhi, the 17th March, 1989.

NOTIFICATION INCOME TAX

No. 3260 (F.No.203/ / -ITA.II): In continuation of this Office Notification No. (F.No.203/ / -ITA.II) dated it is hereby notified for general information that the Institution mentioned below has been approved by Department of Scientific & Industrial Research, New Delhi, the Prescribed Authority for the purposes of clause of the Income-tax Act, 1961 read with rule 6 of the Income Rules, 1962 under the Category subject to the

- will maintain a separate account of the sums received by it for scientific research.
- returns of its strength will furnish annual returns of its strength research activities to the forms as may be laid down and intimated to them for this purpose by 31st May each year.
- Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their income and liabilities with a copy of each of these documents to (Exemption) Calcutta and the Concerned Commissioner
- Board of Direct Taxes, Ministry of Finance (Department of Revenue), New Delhi and DGIT(Exemption) extension, Applications received after the date of expiry of approval are liable to be rejected.

INSTITUTION ASSOCIATION

Indian School of Political Economy, Pune.

This Notification is effective for a period from

to **31-3-69.**

1-4-68

(Nishi Nair) -Under Secretary to the Government of India.

Copy forwarded to:-

- 1. All Chief Commissioners of Income-tax.
- 2. All Commissioners of Income-tax (2 copies).
- 3. Director of Inspection(Inv.)/(Sp.Inv.)/IT&Audit/RS&PR/ Vigilance/Intelligence/Recovery/Survey/P&PR, New Delhi.
- 4. Inspection Division(CBDT), Mayur Bhavan, New Delhi.
- 5. O.S.D. (Legal), 4th floor, Super Bazar Building, Connaught Circus, New Delhi.
- Directorate of O & M Services (Income-tax), Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
- 7. The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Delhi 110 016 with reference to his O.M.No. dated.
- 8. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
- 9. The Comptroller & Auditor General of India, New Delhi.
- 10. Bulletin Section of D.I.(P&P), 2nd floor, Hans Bhavan, I.P. Estate, New Delhi.
- ll. Directors General (Income-tax Exemption), Calcutta and other Directors General of Income-tax.
- 12. The Director, Indian School of Pelitical Sconery, 820/2, Shivaji Negar, Pame-411 004.

(Nishi Nair)

Under Secretary to the Government of India.

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